

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19.

**IA-3918(MB)2023 IN
C.P. (IB)/1281(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES:

Hotel Horizon Pvt. Ltd.

Vs.

Pck Corporation Llp

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Saavi Dhaddha i/b. Bathiya Legal, Ld. Counsel for the Applicant IRP present through VC. None present for the Respondent.
2. Ld. Counsel for the Applicant submits the Hon'ble NCLAT has granted stay against the admission order on 18.10.2023, the same is continuing.
3. In view of the above, list this matter for further consideration on **15.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)